for Women (Annual Statement of Accounts and Annual Report) Rules have not yet been finalised.

- (c) No, Sir. Such organisations have been extending due co-operation to the Commission in the discharge of its various functions, and in the activities undertaken by the Commission.
- (d) The year-wise funds released to the Commission are as follows:-

S. No. Year

I11

1.

1991-92 . Rs. 11 lakhs

Amount

2. 1992-93 . Rs. 125 lakhs

3. 1993-94 . Rs. 175 lakhs

- (e) and (f) No. Sir. The National Commission for Women is actively in volved in the preparations for the Fourth World Conference on Women to be held at Beijing in September, 1995 through representation, in the National Preparatory Committee and in the different Core Groups set up under the Committee for finalising India's contribution to the World Conference and through active participation in various preparatory meetings and con
- (g) The Budgetary allocation for the year (g) The Budgetary anocation for the year 1994-95 has been raised to Rs. 200 lakhs to make it more effective. The National Commission for Women under the Commission for Women Act, 1990, enjoys full autonomy in its functioning. It has already catchliched its office and is now actively established its ofice and is now actively engaged in the performance of its functions envisaged under the Act.

ICDS in Gujarat and Maharashtra

2804. SHRIMATI CHANDRIKA ABHINANDAN JATN: Will the MinVer of HUMAN RESOURCE DEVELOPMENT be p'eased to state:

- fa) the number of blocks presently covered under the Inte.r?rated Child Development Scheme in Gujarat and Maha-/ rashtra separately;
- (b) whether the scheme a'so provides nit'ritious food to children; and
- (c) if so, the details in this regard, State-

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DEPARTMENT OF WOMEN AND CHILD DEVELOPMENT) (SHRIMATI BASAVA RAIESWARI): (a) As on date, the number of In'egrated Child Development Scheme (ICDS) projects sanctioned in the States of Gujarat and Maharashtra is 161 and 272 respectively.

(b) and (c) Surm'ementary nutrition is one of the important components of I^DS programme,., ' The , .programme provides

supplementary feeding to children (6 months to 72 months) with 300 calories and about 10 grams of protein and severely malnourished children with 600 calories and about 20 grams of protein. The average cost of supplementary feeding per beneficiary per day comes to Re. 1. The provision for the component of supplementary nutrition is the responsibility of the State Government. A Statement showing, State-wise, details of the beneficiaries who received supplementary nutrition, as on September, 1994 is annexed.

Statement

SI. No.	Name of the State/ Union Territory Andhra Pradesh			Total no. of beneficiaries as on 30th September 1994	
1				j.	1690167
2	Arunachal Pa	rades	sh		64131
3	Assam .				465965
4	Bihar .	(a)	*		1386225
5	Goa .		*		51087
6	Gujarat	196			1146860
7	Haryana	ix.	(*)		903358
8	Himachal Pra	dest	١.		152672
9	Jammu & Ka	shm	ir.	*:	181753
10	Karnataka				1836063
11	Kerala	7	7.		748010
12	Madhya prad	esh		- 3	1440245
13	Maharashtra				2133207
14	Manipur		2	- S	112868
15	Maghalaya			160	97557
16			19	167	71466
17	Nagaland	40	100	45	163952
18	Orissa				1567921
19	Punjab				283166
20	Rajasthan				753685
21	Sikkim				16055
22	Tamil Nadu				1547199
23	Tripura			1.0	83629
24	Uttar Pradesh				2179765
25	West Bengal .		2		1401460
26	A & N Islands			2	20383
27	Chandigarh .				17150
28	Delhi .				466739
29	D & N Haveli				16341
30	Daman & Diu		(6)		6328
31	Lakshadweep			*	7236
32	Pondicherry		80		38075
		To	FAL		21050723
		or	say	-	2.11 crores